

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 55 of 2020

IN THE MATTER OF:

Jaideep Halwasiya

...Appellant

Vs.

A.A. Infraproperties Pvt. Ltd. & Ors.

...Respondents

Present: For Appellant: - Mr. Ramji Srinivasan, Senior Advocate with Mr. Parijat Sinha, Mr. Maninder Singh, Abhijeet Sinha, Mr. A. Anand and Mr. R. Dutta, Advocates.

**For Respondents:- Mr. Nakul Dewan, Senior Advocate with Mr. Abhijeet Sinha, Advocate for R2.
Mr. Abhrajit Mitra, Senior Advocate with Mr. Ejaz Maqbool and Mr. Arshit Anand, Advocates.**

ORDER
(Through Virtual Mode)

27.07.2020— Due to paucity of time, the matter could not be taken up today.

Learned counsel for the parties will file written submissions not exceeding three pages.

List the appeal 'for admission (after notice)' on 5th August, 2020 on the top of the list.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V.P. Singh]
Member(Technical)

[Shreesha Merla]
Member(Technical)

Ar/ g